

of the following Declarations of Exemption:—

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| (1) No. 1/54/57-F.I., dated the 4th September, 1957 | (2 Declarations). |
| (2) No. 1/57/57-F.I., dated the 10th September, 1957 | (5 Declarations). |
| (3) No. 1/59/57-F.I., dated the 27th September, 1957 | (5 Declarations). |
| (4) No. 1/61/57-F.I., dated the 14th October, 1957 | (1 Declaration) |
| (5) No. 1/63/57-F.I., dated the 1st November, 1957 | (7 Declarations). |
| (6) No. 1/71/57-F.I., dated the 4th December, 1957 | (1 Declaration) |

[Placed in Library See No. LT-467/57]

**STATEMENTS SHOWING ACTION TAKEN BY
GOVERNMENT ON ASSURANCES ETC**

The Minister of Law (Shri A. K. Sen): Sir, I beg to lay on the Table a copy of each of the following state-

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| (1) First Statement
[See Appendix IV, annexure No. 145] | Third Session, 1957. |
| (2) Supplementary Statement No VI
[See Appendix IV, annexure No. 146] | Second Session, 1957. |
| (3) Supplementary Statement No VII
[See Appendix IV, annexure No. 147] | First Session, 1957. |

**DIRECTIONS ISSUED BY SPEAKER UNDER
RULES OF PROCEDURE**

Sardar Hukam Singh (Bhatinda): I beg to lay on the Table a copy of each of Directions Nos. 71B and 87A issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. LT-468/57]

MINUTES OF COMMITTEE ON GOVERNMENT ASSURANCES

Pandit Thakur Das Bhargava (Hissar): I beg to lay on the Table the Minutes of the Sittings (Fourth and Fifth) of the Committee on Government Assurances held during the Third Session. [Placed in Library. See No. LT-469/57]

MINUTES OF COMMITTEE ON PETITIONS

Shri Barman (Cooch Behar—Reserved—Sch. Castes): I beg to lay on the Table the Minutes of the Sittings (Tenth to Thirteenth) of the Committee on Petitions held during the Third Session. [Placed in Library. See No. LT-470/57]

ments showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

**COMMITTEE ON ABSENCE OF
MEMBERS**

FOURTH REPORT

Shri Mulchand Dube (Farrukhabad): I beg to present the Fourth Report of the Committee on Absence of Members from the Sittings of the House.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

**THREATENED STRIKE BY PATWARIS OF
DELHI**

Shri S. M. Banerjee (Kanpur): Under rule 197, I beg to call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:—

“Threatened strike by Patwaris of Delhi Union Territory”.

The Minister of Home Affairs (Pandit G. B. Pant): In a statement made to the press on 8th December last, the President of the Patwaris Union which claims to include the